NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties
C.A. No.				M/s. / Mr.
CP(IB) No.30/	-	For filing	Rule-6 of	Innvolution Healthcare Pvt. Ltd., Vs
BB/17		objections	IB	Vikram Hospital Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER REPRESENTATION TO WHOM

Uday Shantar Assls Petitioner tashpande

Counsel for petitioner is present. Counsel for respondents is also present. Cost paid. Objections filed.

For hearing, list it on 24.10.2017.

MEMBER (J)

MEMBER (T)